

the State Government of Bihar is getting further enquiry conducted by their vigilance department so as to fix the responsibility and initiate action against the concerned officials.

(c) Some occasional complaints are there. Wherever specific complaints are received, these are referred to the concerned State Government for enquiry and necessary action.

[English]

Expansion of Fact

FACT

2376. SHRI K. KUNJAMBU : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have received any detailed proposal from Government of Kerala for expansion of the fertilizers and Chemicals (Tranvncore) Limited;

(b) if so, the details thereof; and

(c) the time schedule, if any, in respect of expansion ?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) No, Sir.

(b) and (c). Do not arise.

Amount Distributed under Anti-Poverty Programmes

2377. SHRI VIRDHI CHANDER JAIN : Will the Minister of AGRICULTURE be pleased to state :

(a) the total amount of loans disbursed in Rajasthan during 1984-85 and 1985-86 under various anti-poverty programmes;

(b) the percentage of the beneficiaries who have been benefited; and

(c) the target for 1986-87 and the amount going to be distributed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a)

The Integrated Rural Development Programme (IRDP) is the major anti-poverty programme financed through a combination of subsidies and institutional credit. The total amount of loan disbursed in Rajasthan under IRDP during 1984-85 and 1985-86 was Rs. 2905.50 lakhs and Rs. 2943.63 lakhs respectively.

(b) The achievements in terms of number of beneficiaries assisted under IRDP in Rajasthan were 112.28% of the target in 1984-85 and 169.28% of the target in 1985-86.

(c) The physical target under IRDP in Rajasthan during 1986-87 is to provide assistance to 1,48,500 families. The total amount of loan to be disbursed under the programme during the year is estimated to be Rs. 4037.66 lakhs.

Drinking Water Supply Schemes of Rajasthan

2379. SHRI RAM SINGH YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of schemes pending with Union Government regarding Accelerated Drinking Water Supply Scheme from Rajasthan State;

(b) whether the schemes under Accelerated Drinking Water Supply Scheme had been forwarded after processing by Government of Rajasthan regarding areas of Alwar and Bharatpur districts which come in the area of National Capital Region; and

(c) if so, the steps Union Government have taken or propose to take to expedite the schemes for quick and timely implementation ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) Schemes amounting to Rs. 32 crores were submitted by the Government of Rajasthan on 17.7.1986. These are being examined by the Department of Rural Development.

(b) The schemes submitted by the State Government do not contain schemes relating

to Alwar and Bharatpur districts. Bharatpur district does not fall under the National Capital Region (NCR). Six tehsils of the Alwar district are covered under the NCR. No State Government proposal for drinking water supply relating to these six tehsils of Alwar district is under consideration of the National Capital Region Planning Board.

(c) Formulation and implementation of rural water supply schemes is the responsibility of the State Governments. The Union Government only supplements the efforts of the States by providing financial assistance under the Accelerated Rural Water Supply Programme. Schemes submitted by the Government of Rajasthan are being examined and technical clearance would be accorded at the earliest.

Funds sanctioned under Poverty Alleviation Programmes to West Bengal

2380. SHRI ATISH CHANDRA SINHA : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of money sanctioned by Union Government for West Bengal under the different poverty alleviation programmes like IRDP, RLEGP, NREP during the last one and a half years;

(b) how do the figures compare with those sanctioned during 1982-83 and 1983-84; and

(c) the number of people in West Bengal who have come above the poverty line during the last one and half years as a result of the above schemes ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) and (b). The amount of money sanctioned by the Union Government for West Bengal under IRDP, RLEGP and NREP during 1985-86 and 1986-87 and the corresponding amount sanctioned during 1982-83 and 1983-84 is given in the statement given below.

(c) IRDP is the major Rural Development Programme with the main objective of raising the target group families above the poverty line. 301449 families received assistance under IRDP in West Bengal during the Seventh Plan upto May, 1986. However, bringing the families above the poverty line is a gradual and continuing process and it will take time before the impact of the programme on beneficiary families can be assessed.

Statement

Statement showing the amount of money allocated by Union Government to West Bengal under IRDP, RLEGP & NREP

| | (Rs. in lakhs) | | | |
|-------|----------------|---------|---------|---------|
| | 1985-86 | 1986-87 | 1982-83 | 1983-84 |
| IRDP | 1701.64 | 2000.51 | 1340.00 | 1340.00 |
| RLEGP | 3533.53 | 3737.00 | — | 770.00 |
| NREP | 1774.00 | 1732.00 | 1414.00 | 1555.00 |

- Note : 1. IRDP and NREP are financed on 50:50 sharing basis between the Central and the State Governments. The above figures in respect of these programmes relate to the Central share of allocation.
2. RLEGP was started from 1983-84. Entire allocation for this programme is provided by the Central Government.